NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 164/252/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN

HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Foresight Microtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Ms. Easha Kadian, Counsel for the Income Tax Department

Mr. S. S. Bhati, PCS

ORDER

No report has been received from the ROC in this case. The petitioner submits that the copy of the report has been received by him in respect of Foresight Metal and not in the name of Petitioner Company i.e. Foresight Microtech. Mr. Manish Raj, Company Prosecutor for the ROC should take appropriate steps to file the report in this case.

To come up for further consideration on 30th January, 2018.

(R. Varadharajan) Member (J)

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(Ina Malhotra) Member (J)

(Sapna Bhatia)